

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/16	TP 242/17	Hear ing	100-104	Nova Medical Centres P. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1	Uday Shankar Assets 9482848179.	Adv. for Petitioner	<u>Dr. Pande</u>
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Counsel for petitioner is present. Already notices have been ordered to RD and ROC. Counsel for petitioner filed a memo stating that he also has sent notices to RD and ROC. None appeared for ROC/RD. Await notices. As per section 66 Clause(2) 3 months' time is given for the above authorities to receive representation.

List it on 01.06.2017.

MEMBER (J)

MEMBER (T)